

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 09

C.P. (IB)/721(MB)2021

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **01.05.2024**

NAME OF THE PARTIES : **Harmony Organics Private Limited**

**Vs**

**Khushboo Fragrance Private Limited**

**For OC** : Adv. Nausher Kohli a/w Adv. Sanaya Patel i/b IndusLaw

**For CD** : None Present

**Section 9 of IBC**

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**ORDER**

- 1.This is a transferred matter from Court V.
- 2.Counsel for OC submits that the pleadings are complete in the matter and he is ready for final hearing. However, there is no appearance for CD today. Counsel for OC undertakes to inform that he will intimate the Counsel for CD next date regarding next listing. **List on 21.05.2024 for appearance of CD/ hearing**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**